

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.288 of 2021

The Oriental Insurance Company

... .. Appellant/s

Versus

Manish Kumar

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.

For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE CHANDRA SHEKHAR JHA
ORAL ORDER

3 30-04-2026

None appeared on behalf of the appellant.

Let the matter be referred to the **Bench**.

(Chandra Shekhar Jha, J)

Rajeev/-

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